

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 07 OF 2018

Dated: 21st August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Vs.

Haryana Power Purchase Centre & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhury for R-2

Mr. Mukund P. Unny
Mr. P.V.Dinesh for R-3

ORDER

The learned counsel appearing for both the sides submitted that, pleadings are completed in the matter and the matter may kindly be posted for hearing.

Submissions made by the learned counsel appearing for both the sides, as stated above, are placed on record.

List the matter for hearing on **28.11.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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